O.A.No.1349/98

New Delhi, this the 7th day of August, 1998

HON'BLE SHRI N.SAHU, MEMBER(A) HON'BLE DR.A. VEDAVALLI, MEMBER(J)

V.A.Lopez, S/o Shri M.V.Lopez, 54/4,CVD Lines, Sadar Bazaar, Delhi Cantt-110010. (By Advocate Shri M.M.Sudan) Versus

....Applicant

Union of India through

- 1.Secretary,
 Ministry of Defence,
 South Block, New Delhi-110001.
- 2.Director General of Ordnance Services,
 Army Head quarters,
 DHQ PO,New Delhi-110011.
- 3.Sh.S.B.Singh,Civilian Staff Officer,
 Dy.Director OS(Pers),
 Directorate General of Ordnance Services,
 Master General of Ordnance Branch,
 DHQ PO,New Delhi-110011.

... Respondents

(By Advocate: None)

O R D E R(ORAL)

BY HON'BLE SHRI N.SAHU, MEMBER(A)

Shri M.M.Sudan,ld. counsel for applicant states that relief has been granted by the respondents and, therefore, prays that the original application should be treated as withdrawn.

O.A. is accordingly dismissed as withdrawn.

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(Dr.A.Vedavalli)
Member(J)

(N. Sahu)
Member(A)

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